

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judl./Misc./TDSAT/2024

Dated: 27.03.2024

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 2nd, 3rd, 4th, 5th, 9th, 10th and 16th April, 2024 shall take place through virtual mode.


Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum-Principal-Secretary, TDSAT
3. Director, TDSAT
4. Dy. Registrar, TDSAT
5. PPS/PS to Hon'ble Chairperson and Members, TDSAT
6. Notice Board
7. TDSAT, Website